

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 964.
TO BE ANSWERED ON WEDNESDAY, THE 26TH JULY, 2023.**

NSWS

964. SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the National Single Window System (NSWS) has been made operational;
- (b) if so, the details thereof;
- (c) whether approvals across all Ministries and departments have been onboarded on NSWS;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the NSWS provides industry-wise details of approvals to facilitate easy access to information for enterprises in different industries; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** The National Single Window System (NSWS) was soft launched on 22nd September 2021 and has been operational since then with the objective to provide facilitation and support to investors, including pre-investment advisory, provide information related to land banks and facilitate clearances at Centre and State level. Some of the details of NSWS are as under:

Central Ministries

- 32 out of 32 Central Ministries and Departments onboarded on the platform.
- 276 G2B approvals can be applied through NSWS.
- 1,80,991 approvals granted including MSME, FDI Approvals, Petroleum-related services, Hallmarking and Start-up Registration
- Information pertaining to 598 approvals available to investors.

State Single Windows

- The NSWS is integrated with 22 State Single Window Systems.
- Registration of Vehicle Scrappage Facilities – Ministry of Road Transport and Highways
- Ethanol Policy- Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution
- Indian Footwear and Leather Development Program – Department for Promotion of Industry & Internal Trade, Ministry of Commerce, and Industry
- National Programme on High Efficiency Solar PV Modules under PLI Scheme- *Ministry of New and Renewable Energy*

(c) & (d): The initial NSWS exercise was done to decide the total in-scope Ministries/Departments that provide for business related approvals. Total of 32 Ministries/Departments were identified for the NSWS. As on date, all in-scope 32 Central Ministries/Departments have been onboarded on NSWS. The details of Ministries/Departments onboarded on NSWS is at Annexure-I.

(e) & (f): The KYA (Know Your Approval) Module on NSWS helps an industry to identify tentative list of approvals they need to set up their business in India. Related details of approvals are also available on NSWS. Currently, KYA (Know- Your- Approval) module of NSWS is live with 612 approvals across 32 Central Ministries/Departments and 4209 approvals across 32 States/UTs. More than 2.1L investors have used the KYA (Know Your Approvals) module to know about approvals they need in starting and running their businesses. Relevant details are available along with the approvals listed on NSWS.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 964 FOR ANSWER ON 26.07.2023

The details of Ministries/Departments onboarded on NSWS is as under:

S.no.	Ministry/Department		Division	Approvals Integrated	Approvals In Scope
1	M/o Commerce and Industry	DPIIT	<u>FIFP</u>	1	1
			IL	2	2
			IEM	1	1
			<u>IP India</u>	2	6
			<u>PESO</u>	60	60
			<u>Startup India</u>	1	1
			<u>Leather</u>	7	7
2		D/o Commerce	<u>APEDA</u>	1	1
			<u>Coffee Board</u>	1	1
			<u>DGFT</u>	1	1
			<u>EoU</u>	8	11
			<u>MPEDA</u>	4	4
			<u>Rubber Board</u>	3	3
			<u>SEZ</u>	4	4
			<u>Spices Board</u>	3	3
			<u>Tea Board</u>	14	14
			<u>Tobacco Board</u>	6	6
3	D/o Revenue			4	4
4	M/o Consumer Affairs, Food and Public Distribution	D/o Food & Public Distribution	<u>WDRA</u>	2	2
			Sugar, Ethanol and Distillery Schemes	6	6
5		D/o Consumer Affairs	<u>BIS</u>	2	4
			<u>LM</u>	3	3

6	M/o Power		CEA	6	6
			CTU	10	10
			POSOCO	5	5
7	M/o Civil Aviation		<u>Directorate General of Civil Aviation</u>	7	8
8	M/o Petroleum and Natural Gas		PNGRB	4	4
			DGH	0	5
			Marketing division	2	2
9	M/o Home Affairs		Arms	2	2
10	M/o Railways			2	2
11	M/o Road Transport and Highways			3	5
12	M/o Corporate Affairs			2	9
13	M/o Environment, Forest & Climate Change			6	6
14	M/o Labour & Employment			5	5
15	M/o Jal Shakti			3	3
16	D/o Telecom			46	46
17	M/o New and Renewable Energy			1	1
18	M/o Agriculture & Farmers Welfare		Seeds	1	1
			INM	1	1
			CROP	0	8
			PQMS	0	5
			DMI	0	3
19	D/o Fisheries			1	1
20	M/o Textiles	Central Silk Board		2	2
		Office of the Textile Commissioner		0	1
21	M/o Information & Broadcasting	Broadcast Seva	Press Section	4	13
			FFO		
			RNI		

22	M/o Culture	Archaeological Survey of India		0	1
		National Monuments Authority		1	1
23	M/o Atomic Energy	D/o Atomic Energy		4	4
		AERB		0	26
24	D/o Higher Education	AICTE		1	1
25	M/o Housing and Urban Affairs		Central Public Works Department	1	1
26	M/o Health & Family Welfare	FSSAI		4	4
		CDSCO		8	21
27	D/o Animal Husbandry and Dairying			2	2
28	D/o School Education	CBSE		1	1
29	M/o Mines			2	2
30	M/o Tourism			1	5
31	M/o Coal			1	1
32	M/o MSME			1	1
